



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
JODHPUR**

D.B. Civil Writ Petition No. 4378/2022

M/s Utkarsh Classes

----Petitioner

Versus

State Of Rajasthan & Ors.

----Respondent

For Petitioner(s) : Mr. Vikas Balia, Sr. Advocate assisted  
by Mr. Sajjan Singh Rathore



**HON'BLE MR. JUSTICE VIJAY BISHNOI  
HON'BLE MS. JUSTICE REKHA BORANA**

**Order**

**07/04/2022**

Issue notice of writ petition, returnable within a period of four weeks and be given 'dasti' to learned counsel for the petitioner for service.

**(REKHA BORANA),J**

**(VIJAY BISHNOI),J**

Abhishek Kumar  
S.No.11